



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN ITEM
NOS. 1 TO 10 AND WILL BE HEARD ON DAY-TO-DAY
BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

33	I.A.(Civil)/2789/2023 B/O, CONNECTED WITH ITEM NO. 24 OF THE DAILY CAUSE LIST in WP(C)/2907/2023	TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR. B PURKAYASTHA	SC, ELEM. EDU
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WITHDRAWAL

34	WA/286/2022 B/O	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA
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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
4)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
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20)	MR M AHMED	19-09-2023	To	10-10-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
64	WP(C)/5288/2023 WITH OFFICE NOTE, FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	SC, INDUSTRIES AND COMMERCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/1027/2022 FIXED	NAREN SAUD Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR K HUSSAIN MS B BORA MR A ATREYA	GA, ASSAM SC, HEALTH
ORDERS				
52	WP(C)/291/2023 FIXED	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

56	WP(C)/29/2023 FIXED	NIBHA PATHAK Versus THE STATE OF ASSAM AND 10 ORS	MS. S B CHOUDHURY M DAS MR. S K DAS	SC, P AND R.D. GA, ASSAM M DAS (R-8) M DAS (R-8)
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ORDERS

57	I.A.(Civil)/2861/2023 B/O in WP(C)/3901/2023 WITH WP(C)/3901/2023	KUCHUMI SONOWAL AND 14 ORS. Versus THE STATE OF ASSAM AND ANR	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, REVENUE
		KUCHUMI SONOWAL AND 14 ORS. Versus THE STATE OF ASSAM AND ANR	P BURAGOHAIN MR M BARMAN	GA, ASSAM SC, REVENUE

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA****COURT NO: 6****[CIVIL BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>			
53 WP(C)/5286/2023 B/O	DIPAMONI GOHAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM
<u>MOTION</u>			
54 WP(C)/5386/2023 B/O	AFRUZA AHMED Versus THE STATE OF ASSAM 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, SEC. EDU.
<u>ADMISSION</u>			
55 WP(C)/282/2018 B/O	SUMANA SAHA Versus THE STATE OF ASSAM	MR. M DEKA MR. S. RAHMAN MR. MD S HOQUE MS. S N RENGMA	MR. A DEKA (SC, SECONDARY EDU. DEPT.)
56 WP(C)/1832/2022 B/O	TRIPURESH TRIPATHI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	MR. S.M.T CHISTI, SC, SEC. EDU DEPTT. GA, ASSAM
57 WP(C)/2397/2022 B/O	RISHIKESH MISHRA Versus THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, SEC. EDU.
58 WP(C)/5501/2022 FIXED	RUPSHI DAOBHANGI JUNIOR COLLEGE AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	SC, SEC. EDU. SC, FINANCE
59 WP(C)/3543/2023 B/O	DR. PRATIVA PATOWARY Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU GA, ASSAM SC, BTC
60 WP(C)/3884/2023 B/O	LAKHI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MRS R BEGUM MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
<u>ORDERS</u>			
61 WP(C)/2210/2023 B/O	MD. MIZAZUL ISLAM LASKAR Versus STATE OF ASSAM AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	I.A.(CrI.)/757/2022 WITH LCR 4 FILES, B/O in CrI.A./319/2022 WITH CrI.A./319/2022	KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
		KHANDAKAR MEZBAHUL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
22	I.A.(CrI.)/863/2023 FIXED in CRL.A(J)/9304/2023 WITH CRL.A(J)/9304/2023 (Filing Number)	ROHI SARKAR Versus THE STATE OF ASSAM AND ANR. ROHI SARKAR Versus THE STATE OF ASSAM AND ANR. E	MS. M BARMAN (LEGAL AID COUNSEL) MS. M BARMAN	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**ITEM NO. 17 IN THE DAILY CAUSE LIST HAS
ALREADY LISTED ON 19-09-2023 BY WAY OF
MENTION MEMO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
54	Bail Appln./3292/2023 FIXED	SAHADEB DEBNATH AND ANR Versus UNION OF INDIA	MR. A M BORA MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
55	Bail Appln./2951/2023 FIXED	MAHIM DEURI Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
56	AB/1669/2023 WITH SCANNED COPY OF LCR. FIXED.	MD. FARJUL HAQUE Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
<u>ORDERS</u>				
57	W.P.(CrI.)/15/2022 FIXED	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.
	WITH I.A.(CrI.)/528/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN MS D DAS MR BAPLU CHAKMA	ASSTT.S.G.I.
	WITH I.A.(Civil)/1100/2022 in W.P.(CrI.)/15/2022	VILELIE KHAMO AND ANR. Versus REVENUE SECRETARY AND 3 ORS.	S BORGOHAIN	ASSTT.S.G.I.

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20)	MR M AHMED	19-09-2023	To	10-10-2023
21)	MR. N SHARMA	22-09-2023	To	22-09-2023
22)	MR. A M BORA	20-09-2023	To	22-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,20th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

55	I.A.(Civil)/2799/2023 FIXED in MACApp./5988/2023 WITH MACApp./5988/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. A	MS. R D MOZUMDAR	
56	I.A.(Civil)/2842/2023 B/O in CRP(IO)/281/2023 WITH CRP(IO)/281/2023	MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS	MR. S R GOGOI C. SARMAH	
		MD. BABUL RAHMAN Versus KISHAN GOPAL AGARWALLA AND 4 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	

HEARING

57	MACApp./338/2018 WITH LCR, FIXED WITH I.A.(Civil)/1533/2018 in MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
		THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)

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LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
2)	MR P K KALITA	01-09-2023	To	20-09-2023
3)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
51	WP(C)/5355/2023 FIXED	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMA MS J SARMAH	SC, APDCL SC, PWD (BUILDING) SC, REVENUE
52	WP(C)/5387/2023 FIXED	ALPINE BIOMEDICAL PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS N KASHYAP	GA, ASSAM DY.S.G.I. SC, HEALTH
53	WP(C)/5390/2023 FIXED	MOMINUR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM
<u>ADMISSION</u>				
54	WP(C)/7442/2022 PART-HEARD, FIXED AT 3:00 PM	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. R M CHOUDHURY	MR. T J MAHANTA (R6) GA, ASSAM MS A DAS (R6) MS. P BHATTACHARYA (R6) MR P SHARMA, SC, AFDC MR. A BORUA (R6) SC, FISHERY
<u>ORDERS</u>				
55	Cont.Cas(C)/227/2022 B/O	HIGHBROW Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS MR. K K PARASAR (R2,3) MR K KALITA (R2,3)

LEAVE NOTE OF ADVOCATES FOR 20/09/2023

1)	MRS. V L SINGH	07-09-2023	To	10-11-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/6464/2018 FIXED	ALL ASSAM GOVERNMENT DRIVER AND HANDYMAN ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MR. R K BORA	GA, ASSAM SC, AG SC, FINANCE
53	WP(C)/3669/2021 FIXED	MOMI PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	GA, ASSAM MS. R CHOUDHURY (r-6) MR D. CHAKRABORTY (r-6)
54	WITH WP(C)/2276/2023	RIMI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
ORDERS				
55	Cont.Cas(C)/93/2021 FIXED	AMIR HUSSAIN Versus 5) MOHAMMAD ALI	MS. T SOM MR H DAS	MR. D SAIKIA MR. A ROSHID (R-5,6) MR. R MAZUMDAR MR. N J KHATANIAR MR. K K DUTTA
56	I.A.(Civil)/1655/2023 FIXED in WP(C)/314/2019 WITH WP(C)/314/2019	DR. HELMINA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	DY.S.G.I. SC, HEALTH AND F W SC, HEALTH AND F W ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	CRP(IO)/305/2023 B/O	MD. HUSSAIN AHMED Versus MD. SAYEQUE AHMED	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	
ORDERS				
57	I.A.(Civil)/1409/2023 B/O in Mat.App./4631/2023 WITH Mat.App./4631/2023 (Filing Number)	XXXX XXXX Versus XXXX XXXX XXXX XXXX Versus XXXX XXXX	MS. M BORAH S KALITA MS. S. DUTTA MS. M BORAH	MS. D GHOSH legal aid counsel

LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
50 Bail Appln./3025/2023	SHAILEN NGATE @ NARAH Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
51 Bail Appln./3195/2023	PARAMESH CHAKRABARTY Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA	PP, ASSAM
<u>WITHDRAWAL</u>			
52 AB/3099/2023 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
<u>MOTION</u>			
53 AB/3258/2023 B/O	ROHIT KUMAR MORE Versus THE STATE OF ASSAM	MR. R HUSSAIN MS P SEN MR A A AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
54 Bail Appln./2758/2023 FIXED	HUIREM RAJEN MEITEI @ HUIRAM RAJEN SING @ H RAJEN MEITEI Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA MS. L ISLAM	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
46	Bail Appln./3355/2023 B/O	JIAB UDDIN @ JOBRUL Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS N KASHYAP	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/09/2023

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	AB/3160/2023 FIXED	AINUL HOQUE @ AINUL ALI Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. K H SAIKIA	PP, ASSAM
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16)	MR. K N CHOUDHURY	18-09-2023	To	22-09-2023
17)	MR. A CHAMUAH	18-09-2023	To	24-09-2023
18)	MR. A BHATTACHARYA	19-09-2023	To	20-09-2023
19)	MR H RAHMAN	18-09-2023	To	24-09-2023
20)	MR M AHMED	19-09-2023	To	10-10-2023
21)	MR. N SHARMA	22-09-2023	To	22-09-2023
22)	MR. A M BORA	20-09-2023	To	22-09-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 20TH DAY OF SEPTEMBER, 2023]

BEFORE

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

**[COURT NO: 2]
FOR JUDGMENT**

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO KOHIMA BENCH WILL BE DELIVERED BY HIS
LORDSHIP AT THE PRINCIPAL SEAT THROUGH REMOTE
VIDEO CONFERENCING]**

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://us06web.zoom.us/j/8428405124?pwd=dWxJb2VkbHBZWkhwMzQ3VGI2ME9UZz09>

1	WP(C) 152/2019	CLASSICAL HOMEOPATHIC MEDICAL PRACTITIONERS FEDERATION	TAKA KICHU	KAMEI ALIN RONGMEI (R- 2)
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Versus

THE REGISTRAR, BOARD OF
HOMOEOPATHIC SYSTEM OF
MEDICINE AND ANR

WITH

2	WP(C) 226/2018	K.THIRUVENKATASAMI AND 2 ORS.	TAKA KICHU	A. ZHIMOMI IMTI LONGJEM (R-1) LIMAWAPANG (R-2) JOSHUA SHEQI ESTHER VINITOLI LHOUSINO (R-1)
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Versus

THE REGISTRAR, BOARD OF
HOMOEOPATHIC SYSTEM OF
MEDICINE,
N/L AND ANR.

WITH

3	WP(C) 108/2019	GAUTAM KAR AND ANR	KALYAN KUMAR CHAKRABORTY	GOVT ADV NL (R 3,4 & 7) CGSC (R-1)
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Versus

WITH

4	WP(C) 180/2019	DR. SIDDHARTHA KUMAR DEY AND 106	KARYAN KUMAR CHAKRABORTY P DEKA K. TSUKRU	GOVT ADV NL (R 3,4 & 7)
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Versus

THE UNION OF INDIA AND 7 ORS

WITH

5	WP(C) 5/2020	DR. GOUTAM GHOSH AND 18 ORS	KARYAN KUMAR CHAKRABORTY
		Versus	
		THE UNION OF INDIA AND 7 ORS	

WITH

6	WP(C) 47/2020	DR. SK. AMIN UDDIN AND ANR	KARYAN KUMAR CHAKRABORTY	CGSC
		Versus		
		THE UNION OF INDIA AND 7 ORS		

WITH

7	WP(C) 260/2021	DR. BISHU CHAKRABORTY AND 14 ORS	KARYAN KUMAR CHAKRABORTY IMKONG JAMIR ALIBA OZUKUM	CGSC
		Versus		
		THE UNION OF INDIA AND 7 ORS		

TOTAL – 1
